

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

16. I.A. 3023/2022
I.A. 1091/2022
IN
C.P.(IB)-307(MB)/2022

CORAM: SHRI KULDIP KUMAR KAREER, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.01.2023**

NAME OF THE PARTIES: Clearwater Capital Partners Singapore Fund V
Pvt. Ltd.

V/s.

Renaissance Indus Infra Private Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
24.02.2023.

Sd/-
MADHU SINHA
Member (Technical)
/RKS/

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)